

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) and (b). The question papers for the all-India ITI examinations are set in Hindi and English only at present. However, in the recent meeting of National Council for Vocational Training (NCVT) the issue regarding supply of question papers in different regional languages was discussed. As several divergent views were put forth by the Members, the Council decided that a Sub-Committee be constituted who would examine the issue in depth and submit recommendations.

Accordingly, the Sub-Committee is being constituted.

Unfair labour Practice by the Management of Indian Drugs and Pharmaceuticals Limited

4450. SHRI TARIF BARAN TOPDAR: Will the Minister of LABOUR be pleased to state:

(a) whether Government have received any representation from the Federation of Medical and Sales Representatives Associations of India regarding unfair labour practices resorted to by the management of Indian Drugs and Pharmaceuticals Limited;

(b) if so, the details thereof; and

(c) the reaction of Government thereto?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) A document entitled "our fight against unfair labour practices in IDPL" brought out by Federation of Medical and Sales Representatives Association of India of Patna was received by the Government.

(b) The document mainly contains details of unfair labour practices practised by

the management of IDPL, and the struggle put up against it.

(c) Since the IDPL falls in the State sphere, the State Government of Bihar was requested to investigate the problem of Federation of Medical and Sales Representatives Association of India. Similarly, Ministry of Industry which is the administrative Ministry for the IDPL, was also requested to look into the complaint.

Demonstration by Doctors and Students of Electropathy

4451. SHRI BALESHWAR YADAV: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the doctors and students of Electropathy staged a demonstration before Nirman Bhawan, New Delhi a few months back;

(b) if so, the demands of the demonstrators; and

(c) the details of the demands accepted by Government?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROURAY): (a) Yes, Sir.

(b) The following were the demands of the demonstrators:—

1. The Inquiry Committee set by Government of India should submit its report before 14th October, 1989.
2. The day-by-day increasing number of colleges of Electro-homoeopathy should be checked.
3. The correspondence courses of Electrohomoeopathy should be banned.

4. Financial aid from Government of India to raise the educational standard of E.H.P. colleges.
5. E.H.P. block dispensaries should be opened.
6. The rules and regulations of E.H.P. Colleges should be same
7. There should be internship in civil hospitals.
8. Bus pass facilities should be provided to the E.H.P. students

(c) None of the demands has been accepted by the Government as the Inquiry Committee set up for the purpose is likely to submit its report on expiry of its term on 30th April, 1990.

Sardar Sarovar Project

4452. SHRI CHIRANJI LAL SHARMA: Will the Minister of WATER RESOURCES be pleased to state:

(a) details and main features of Sardar Sarovar Project; and

(b) by what time it will be fully commissioned?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) The Sardar Sarovar Project for irrigation 1.79 million ha. in Gujarat and for providing 1450 MW of Hydro-power for peaking. The project envisages construction of a concrete gravity dam 1200 m. long and 124 m. high above river bed and a power complex envisaging River Bed Power House located underground with six units of 200 MW each and a canal head power house with 5 units of 50 MW each. The Navegaon Canal of this project will also carry water for irrigation in Rajasthan.

(b) The construction of the Dam and Power House Complex is expected to be completed by 1998 and that of the Canal and CAD works by 2003-04.

[Translation]

Special Emphasis on Coarse Cloth

4453. SHRI HARIKEWAL PRASAD: Will the Minister of TEXTILES be pleased to state:

(a) whether Government propose to lay special emphasis on the production of coarse cloth for the general public of the country; and

(b) if so, the efforts being made in this direction?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) No, Sir.

(b) Does not arise.

Removal of Jhuggis from DIZ Area, New Delhi

4454. SHRI KALPNATH SONKAR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether a large number of Jhuggis have been erected illegally during last 3-4 months in DIZ area and Kali Bari, New Delhi; and

(b) if so, the action taken by Government for removal of these Jhuggies?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) and (b). C.P.W.D. have reported encroachment by about 350 jhuggies in the DIZ area during the last 3-4 months. This matter was